

**PROFORMA-III**

**STATEMENT OF LIQUID ASSETS AS ON 31st MARCH-2011**

Name of the MLA (in full) and to which the office belong:

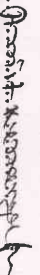
Present Post held:

Present Pay (i) Basic Pay:

(ii) Gross Salary:

Sl. No	Name and Details Movable Property	Year of Acquisition	How Acquired whether by purchase, inheritance, gift or otherwise with date of acquisition and name with details of persons whom acquired	Value at the time of Acquisition	If not in own State in whose name had and his/her relationship with Public Servant	Present Value	Income derived (Interest/Dividend received)	Remarks
1	2	3	4	5	6	7	8	9
1	Cash in Hand			Rs. 16,000/-	SELF	1	—	—
2	Cash with Bank (Current/Saving Account only)	2009-2011	HDFC - 2011 WIFE	Rs. 1,20,000/-	SELF	—	—	—
3	Deposits (Time Deposits/NSCs etc.)	2007	FIXED Deposit 1201	Rs. 56,000/-	SELF	—	—	—
4	Loan & Advances	—	—	—	—	—	—	—
5	Investments (Shares/Bonds/Debentures/Mutual Fund/ULIPs / LIC Policy etc)	2010 LIC	—	Rs. 7,00,000/-	JOINT LIC of SELF & WIFE	—	—	—

Date: 20/12/11

Signature: 

**Note:** The declaration form is required to be filled in and submitted by every member giving particulars of all movable property held by him either in his own or in the name of his family members or in the name of any other persons. The list of items is not extensive but indicative in nature. In case where it is not possible to access the value accurately the approximate value in relation to the present condition may be indicated.